

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3078

ANSWERED ON:16.03.2010

PENDING ROAD PROJECTS

Dubey Shri Nishikant ;Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar;Rathod Shri Ramesh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of amount sanctioned and spent by the Union Government on the various road projects in the country during the last three years and the current year;

(b) the details of pending / ongoing road projects in the country, State-wise;

(c) whether the quality of newly constructed roads is below standard; and

(d) if so, the details of action taken by the Union Government against the road construction agencies and others responsible for the pending road projects and construction of below standard roads during the said period, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) & (b): This Ministry is primarily responsible for the development and maintenance of National Highways (NHs) and roads other than NHs are under the purview of the respective State Governments. An allocation of Rs 55533.04 crore has been made for development of NHs during the last three years, i.e. since 2006-07 onwards and the current year, i.e. 2009-10(up to 28-2-2010). Against the above allocation, an expenditure of Rs 51783.67 crore has been incurred. The State-wise details of on-going NH projects are annexed.

(c) & (d): No, Sir. All NH works are being carried out as per Ministry's Standard Specifications for Road & Bridge Works and as per relevant Indian Roads Congress (IRC) guidelines. Projects are generally delayed due to various reasons like problems associated with land acquisition, shifting of utilities, obtaining environment, forest and railway clearances, slow performance by contractors, law & order problems in some states. Where consistent non-performance of contractor is observed, the contractors are placed in the list of non-performing contractors. 20 contracting firms (13 Indian & 7 foreign contractors) stand identified by National Highways Authority of India (NHAI) as non-performing contractors as on date. In a few cases, due to consistent non performance, existing contracts have been terminated. So far, 27 contracts have been terminated by NHAI.